ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

-Versus-

TP No.11/397/398/GB/2016 (CP No. 160 of 2013)

Inder Chand Pincha

-Petitioner

Ketela Tea Co.(P)Ltd.

-Respondents.

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of Order 20.03.2017

| Name of the Company | | |
|---------------------|---------|--|
| Under Section | 397/398 | |

| SI. Name & Designation of Authorization | | |
|---|------------------------|------------------------|
| SI. Name & Designation of Authorized No. Representative.(in Capital Letters). | Appearing on behalf of | Signature with date |

ORDER

Mr. Ashok Pincha, appears on behalf of the petitioners. Mr. Rajiv Pincha, appears for self and on behalf of the respondent Nos, 1, 2 and 5 to 29. On the last occasion, I had heard argument advanced from the side of the petitioners.

Today, I have also heard arguments from the side of the respondents too. The respondents side has furnished a synopsis of written argument copy of which has also been furnished to Mr. Ashok Pincha.

Mr. Ashok Pincha has prayed for some time to reply on law points. Prayer is allowed.

As prayed for by the parties, list this matter on 10.04.2017 for offering argument on law points from the side of the petitioners,

Member (Judicial) National Company Law Tribunal Guwahati Bench

samir